

DIVISION BENCH  
COURT - I

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1237(KB)2018  
IA(I.B.C)/1140(KB)2024, IA(I.B.C)/634(KB)2024,  
IA(I.B.C)/913(KB)2022, IA(I.B.C)/1205(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>BENI GOPAL SINGH VS EMC LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances via video conference/physically**

Mr. Joy Saha, Sr. Adv. ] For the Applicant in IA/634/2024  
Mr. Audil Nausheut, Adv. ]  
Ms. Sanchari Chakrabroty, Adv. ]  
  
Mr. Kumarjit Banerjee, Adv. ] For R2- R5  
  
Mr. Saptarshi Mukerjee, Adv. ] For R-1 in IA 634/2024  
Mr. Pramit Kr. Shee, Adv. ]

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **13.08.2024**.

**Satyajit Roy  
(Court Officer)**